

following Reports and Minutes of the Committee on Public Undertakings:

(1) Forty-ninth Report on Central Fisheries Corporation Limited.

(2) Minutes of the sittings of the Committee relating to Report mentioned above.

(3) Forty-first Report on Action taken by Government on the recommendations contained in the Twelfth Report of the Committee on Jute Corporation of India Limited—Back to Back Arrangement for the sale of Jute to Jute Mills.

(4) Forty-sixth Report on Action Taken by Government on the recommendations contained in the Thirteenth Report of the Committee on Jute Corporation of India Limited—Procurement and Marketing of Jute by Jute Corporation of India.

(5) Forty-seventh Report on Action taken by Government on the recommendations contained in the Fourteenth Report of the Committee on Jute Corporation of India Limited—Organisational matters.

12.31 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWENTY-EIGHT, THIRTY-SECOND, THIRTY-THIRD AND THIRTY-SIXTH REPORTS ..

SHRI RAM DHAN (Lalganj): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(1) Twenty-eighth Report on Action Taken by Government on the recommendations contained in the Twentieth Report on the Ministry of Information and Broadcasting—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Films Division.

(2) Thirty-second Report on Action Taken by Government on the recommendations contained in the Twenty-second Report on the Ministry of Agriculture and Irrigation (Department of Food)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Food Corporation of India.

(3) Thirty-third Report of the Committee on the Ministry of Finance, Department of Economic Affairs, (Banking Division)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Central Bank of India.

(4) Thirty-sixth Report on Action taken by Government on the recommendations contained in the Eighth Report on the Ministry of Labour (Directorate General of Employment and Training)—(i) Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Directorate General of Employment and Training; and (ii) Employment and Training of Scheduled Castes and Scheduled Tribes through the Agency of the Directorate General of Employment and Training.

SHRI VAYALAR RAVI: We should have a discussion on the reports.

12.33 hrs.

PETITION RE: FREEDOM OF RELIGION BILL, 1978.

SHRI P. A. SANGMA (Tura): I beg to present a petition signed by Rt. Rev. Patrick D'Souza, Secretary General, Catholic Bishops' Conference of India and others regarding the Freedom of Religion Bill, 1978.